

(J.H.C. Sch. 1-7)

From:

**Nikesh Kumar Sinha**

Registrar (Administration),

High Court of Jharkhand,

Ranchi.

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File No. XXII(6)/1/2022-23/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

1. Mr. Pawan Kumar No. 1, District & Addl. Sessions Judge, Bokaro.
2. Mr. Om Prakash, Special Judge, POCSO Act, Chaibasa.
3. Mr. Rakesh Chandra, District & Addl. Sessions Judge, Chatra.
4. Mr. Santosh Kumar No. 2, District & Addl. Sessions Judge, Daltonganj
5. Ms. Garima Mishra, Special Judge, POCSO Act, Deoghar.
6. Mr. Rajni Kant Pathak, District & Addl. Sessions Judge-cum-Special Judge, C.B.I., Dhanbad.
7. Mr. Sanjeev Kumar Singh, District & Addl. Sessions Judge, Garhwa.
8. Mr. Soumendra Nath Sikdar, District & Addl. Sessions Judge, Giridih.
9. Mr. Durgesh Chandra Awasthi, District & Addl. Sessions Judge, Gumla.
10. Mr. Janardan Singh, Special Judge, POCSO Act, Godda.
11. Mr. Shatrunjay Kumar Singh, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Hazaribagh.
12. Mr. Sanjay Kumar Upadhyay, Special Judge POCSO Act, Jamshedpur.
13. Mr. Devesh Kumar Tripathi, District & Addl. Sessions Judge, Jamtara.
14. Mr. Sanjay Kumar No. 2, District & Addl. Sessions Judge, Khunti.
15. Mr. Tarun Kumar, District & Addl. Sessions Judge, Koderma.
16. Mr. Sanjeev Kumar Das, District & Addl. Sessions Judge, Latehar.
17. Mr. Arvind Kumar No. 2, District & Addl. Sessions Judge, Lohardaga.
18. Mr. Rakesh Kumar, District & Addl. Sessions Judge, Pakur.
19. Mr. Shesh Nath Singh, District & Addl. Sessions Judge, Ramgarh.
20. Mr. Manoj Chandra Jha, Additional Judicial Commissioner-cum-P.O. Commercial Court, Ranchi.
21. Mr. Dheeraj Kumar, District & Addl. Sessions Judge, Sahebganj.
22. Mr. Amit Shekhar, Special Judge, POCSO Act, Seraikella-Kharsawan.
23. Ms. Asha Devi Bhatt, District & Addl. Sessions Judge, Simdega.
24. Ms. Lucy Sosen Tigga, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Bokaro
25. Mr. Binod Kumar, A.C.J.M.-cum-Civil Judge (Sr. Div. - I), Chaibasa.
26. Md. Umar, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Chatra
27. Mr. Ananda Singh, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Daltonganj.
28. Mr. Suraj Prakash Thakur, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Dumka.
29. Mr. Manoj Kumar Prajapati, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Deoghar.
30. Mr. Kuldeep, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Dhanbad
31. Ms. Sangita, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Garhwa.
32. Mr. Ashok Kumar No. III, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Giridih.
33. Mr. Manoranjan Kumar No. II, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Gumla.
34. Mr. Daya Ram, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Godda.
35. Mr. Sindhu Nath Lamay, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Hazaribagh
36. Mr. Chandra Bhanu Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Special Judge, Economic Offences, Jamshedpur
37. Mr. Bishwanath Oraon, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Jamtara.
38. Mr. Satyapal, C.J.M.-cum-Civil Judge (Sr. Div.) - I-cum-A.C.J.M., Khunti.
39. Mr. Pratap Chandra, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Koderma.
40. Mr. Shashi Bhushan Sharma, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Latehar
41. Mr. Chandan, C.J.M.-cum-Civil Judge (Sr. Div.) - I-cum-A.C.J.M., Lohardaga.
42. Mr. Ajay Kumar Guria, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Pakur.
43. Mr. Manoj Kumar Ram, Civil Judge(Sr.Div.)-I-cum-A.C.J.M., Ramgarh.
44. Mr. Krishna Kant Mishra, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Ranchi.
45. Mr. Shekhar Kumar, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Sahebganj.
46. Ms. Kavitanjali Toppo, A.C.J.M.-cum-Civil Judge (Sr. Div.) – I, Seraikella-Kharsawan.
47. Mr. Anand Mani Tripathi, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div) – I, Simdega.

Subject:- Nomination of Judicial Officers for attending **One Day Refresher Training Programme for Commercial Courts for District Judges and Civil Judge (Sr. Div.), who are presiding over Commercial Courts (R-3) scheduled to be held on 28<sup>th</sup> May, 2023 at Judicial Academy Jharkhand Ranchi.**

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Training Programme scheduled to be held on **28<sup>th</sup> May, 2023** at Judicial Academy Jharkhand, Ranchi.

The arrangement for the stay of the nominated officers will be made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi **from the evening of 27<sup>th</sup> May, 2023 till the evening of 28<sup>th</sup> May, 2023**. All the nominated officers have to **report at Academy for Training Programme on or before 09:30 A.M. on 28<sup>th</sup> May, 2023 in proper dress**.

You are, therefore, directed to attend the aforesaid Training Programme on the date as mentioned above. Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

**Further, no prayer of exemption will be entertained in ordinary circumstances.**

Yours sincerely,  
Sd/-Nikesh Kumar Sinha  
Registrar (Administration)

Memo No. 1858 /Apptt.

Dated, Ranchi, the 10.05.2023

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter under Memo No. 438/JAJ dated 03.05.2023/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
Registrar (Administration)